

**FORM B**  
**PUBLIC ANNOUNCEMENT**  
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)  
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF  
**FIDERE FACILITIES MANAGEMENT PRIVATE LIMITED**

| Sl. No. | PARTICULARS                                                                        | DETAILS                                                                                                            |
|---------|------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------|
| 1.      | Name of corporate debtor                                                           | FIDERE FACILITIES MANAGEMENT PRIVATE LIMITED                                                                       |
| 2.      | Date of incorporation of corporate debtor                                          | 13-07-2010                                                                                                         |
| 3.      | Authority under which corporate debtor is incorporated / registered                | ROC - DELHI                                                                                                        |
| 4.      | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | U74140DL2010PTC205766                                                                                              |
| 5.      | Address of the registered office and principal office (if any) of corporate debtor | 74, HEMKUNT COLONY, NEW DELHI, Delhi, India, 110048                                                                |
| 6.      | Date of closure of Insolvency Resolution Process/Liquidation Process               | 30-09-2025                                                                                                         |
| 7.      | Liquidation commencement date of corporate debtor                                  | 01-10-2024 (Communication received on 10 <sup>th</sup> October, 2024)                                              |
| 8.      | Name and registration number of the insolvency professional acting as liquidator   | ABHINARAYAN MISHRA<br>IBBI/IPA-001/IP-P-02770/2022-2023/14236                                                      |
| 9.      | Address and e-mail of the liquidator, as registered with the Board                 | FLAT NO. 532, EXCELLENCE APTS.,<br>PLOT NO. 4, SECTOR-18A, DWARKA,<br>DELHI-110078<br><br>CA.ABHIMISHRA@GMAIL.COM  |
| 10.     | Address and e-mail to be used for correspondence with the liquidator               | FLAT NO. 532, EXCELLENCE APTS., PLOT<br>NO. 4, SECTOR-18A, DWARKA, DELHI-<br>110078<br><br>CA.ABHIMISHRA@GMAIL.COM |
| 11.     | Last date for submission of claims                                                 | 09-11-2024                                                                                                         |

Notice is hereby given that the National Company Law Tribunal (Principal Bench, New Delhi) has ordered the commencement of liquidation of FIDERE FACILITIES MANAGEMENT PRIVATE LIMITED on 01-10-2024 (Communication received on 10<sup>th</sup> October, 2024).

The stakeholders of FIDERE FACILITIES MANAGEMENT PRIVATE LIMITED **are** hereby called upon to submit their claims with proof on or before **09-11-2024**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under Section 38.

Name and signature of liquidator : ABHINARAYAN MISHRA

Date and place: : 18-10-2024; NEW DELHI

